

| 1           | 2              | 3        | 4        | 5        | 6        |
|-------------|----------------|----------|----------|----------|----------|
| 9.          | Karnataka      | 6050439  | 6731881  | 6206620  | 6206620  |
| 10.         | Kerala         | 2018764  | 2021572  | 2060953  | 2044417  |
| 11.         | Madhya Pradesh | 608748   | *        | *        | *        |
| 12.         | Manipur        | 70383    | 70925    | 70925    | 70925    |
| 13.         | Meghalaya      | 65840    | 256138   | 256138   | 130516   |
| 14.         | Mizoram        | 152983   | 152983   | 194886   | 194886   |
| 15.         | Nagaland       | 128184   | *        | 255314   | 233328   |
| 16.         | Odisha         | 4307538  | 4462959  | 4462959  | 4462959  |
| 17.         | Pondicherry    | 6467     | *        | *        | *        |
| 18.         | Punjab         | 232352   | 232352   | *        | *        |
| 19.         | Rajasthan      | 2692626  | 2769097  | *        | *        |
| 20.         | Tripura        | 505327   | 492022   | 481331   | 481331   |
| 21.         | Uttar Pradesh  | 285435   | 285229   | *        | *        |
| 22.         | Uttarakhand    | 3839765  | 1464242  | 285229   | *        |
| 23.         | West Bengal    | 6063390  | 6150716  | 6290446  | 6290446  |
| GRAND TOTAL |                | 35927971 | 41331073 | 36332626 | 35883253 |

\* States not implementing RSBY during the period

^ Upto 30.09.2017

### Expenditure on health sector

434. SHRI MAHENDRA SINGH MAHRA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) what percentage of the GDP has been spent on health during the last three years;

(b) whether Government has achieved its target of spending 2.5 per cent of Gross Domestic Product (GDP) on health as proposed under the National Healthcare Policy, 2015; and

(c) if not, what steps Government has taken to ensure at least 2.5 per cent of GDP is spent on health during the current year?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) As per Economic Survey 2016-17 Volume 2 brought out by Ministry of Finance, expenditure by Government (Central and State Governments combined) on health as percentage of Gross Domestic Product (GDP) for last three years is as under:

- (i) 2014-15 - 1.2%
- (ii) 2015-16 - 1.4% (RE)
- (iii) 2016-17 - 1.5% (BE)

(b) and (c) The National Health Policy 2017 envisages increasing expenditure by Government on health to 2.5% of GDP in a time bound manner by 2025. No target has been set for the current year.

**Implementation of Clinical Establishment (Registration and Regulation) Act, 2010**

435. SHRIMATI SAROJINI HEMBRAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government has warned all hospitals and suggested all States and Union Territories to strictly implement the Clinical Establishment (Registration and Regulation) Act, 2010, if so, the details thereof; and

(b) how many clinical establishments in the country have violated its implementation during the last one year?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): (a) Health being a State subject, the implementation of the Clinical Establishments (Registration and Regulation) Act, 2010 falls within the remit of the States/Union territories. The Government is persuading the States who have adopted the said Act for its strict implementation from time to time.

(b) Health is a State Subject and as per the provisions of the Clinical Establishments Act, the State Government authorities namely District registering Authority at District level and State Council for Clinical Establishments at the State level are responsible for implementation and monitoring of the Act including taking corrective measures in case of violation of the Act. Data regarding such violations is, however, not compiled and maintained centrally.